

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

Registration No. CCP. 6/07

(CoA 998/05)

Deepti Soni

Applicant (s)

VERSUS

Shiv Kumar ... Respondent (s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

13th June 2007

CCP 6/07

Petitioner by Shri Sanjay Roy

Respondents by Shri P.Shankaran



Vide order dated 28th March 2006, this Tribunal had directed the respondents to reconsider the representation of the applicant taking into account particularly para 7 of the Scheme for compassionate appointment. Learned counsel for the respondents Shri P.Shankaran has produced copy of the order dated 12.6.07, a perusal thereof would reveal that approval of Secretary (DP) has been obtained for appointment of the applicant on compassionate grounds, subject to fulfilment of other requirements. In view of the said order, we are fully satisfied that the order and directions passed by this Tribunal have been fully complied with by the respondents. No case for contempt of court has been made out. However, the respondents are directed to complete the formalities within one month from the date of receipt of this order.

(J)

With the aforesaid observation, the CCP is dismissed.

Sd/-

(A.K. Gaur)

JM

aa.

Sd/-

(Dr G.V. Shrivastava)

VC

Shri Sanjay Roy
Shri P.Shankaran

H.C. (B)

25/6/07